

बहादुरगढ़ से बस सेवा

3403. श्री जगदेव सिंह सिद्धान्तो : क्या परिवहन मंत्री बहादुरगढ़ से केन्द्रीय सचिवालय नई दिल्ली तक एक सीधी बस सेवा के चलाने के बारे में 23 मार्च, 1965 के अतारंगित प्रश्न संख्या 1380 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि इस बीच इस मामले में क्या प्रगति हुई है ?

परिवहन मंत्री (श्री राज बहादुर) : यह विशेष अभी तक राज्य परिवहन अधीकरण, दिल्ली, के विचारधीन है।

I.A.R.I., New Delhi

3404. Shri Narendra Singh Mahida: Will the Minister of Food and Agriculture be pleased to state:

(a) the total area in one contiguous block of the Indian Agricultural Research Institute, New Delhi;

(b) whether thoroughfares have been provided for in the Institute area;

(c) if not, whether there is any proposal for the removal of the Institute outside the busy area of the Capital to obviate inconvenience to the general public; and

(d) if so, the action being taken at present?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) 1078.76 acres.

(b) and (c). No.

(d) Does not arise.

Safdarjang Aerodrome

3405. Shri Narendra Singh Mahida: Will the Minister of Civil Aviation be pleased to state:

(a) the total area in one contiguous block of the Safdarjang Civil Aerodrome, New Delhi;

(b) whether thoroughfares have been provided for in the area covered by this aerodrome;

(c) if not, whether there is any proposal for the removal of the aerodrome outside the busy area of the Capital to obviate inconvenience to the general public; and

(d) if so, the action being taken at present?

The Minister of Civil Aviation (Shri Kanungo): (a) The total area of Safdarjang airport as per Land Assessment Committee's Report is 184.53 acres.

(b) No thoroughfares have been provided in this area, as this would interfere with the security of the aerodrome.

(c) There is no proposal to shift the aerodrome to any other place as its present location is useful for the activities of the Flying and Gliding Clubs as also of the Auxiliary Air Force.

(d) Does not arise.

वस्तुकारों की वस्तुओं पर शुल्क

3406. { श्री युद्धवीर सिंह :
श्री हुकम चन्द कछवाय :
श्री जगदेव सिंह सिद्धान्तो :
श्री सरजू पाण्डेय :

क्या सामाजिक सुरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि किसी भी विकसित देश ने भारत में हाथ से बने सामान के आयात पर सीमा शुल्क में कोई छूट नहीं दी है जब कि इस सम्बन्ध में गत ग्रीष्म ऋतु में जेनेवा में निर्णय किया गया था; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार का क्या कार्यवाही करने का विचार है ?